

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
NEW DELHI

O.A. No 283/2021

**Action taken report in compliance to order dated
08.11.2021 passed by Hon'ble NGT in O.A. No 283/2021
titled as Mrs. Usha Chand V/s State of H.P**

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Place. Shimla

HPSPCB

Dated: 08.02.2022

HP STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III, New Shimla (H.P.)

No. PCB-OA No. 283/2021- 16/46
To

Dated: 8.2.2022

✓ The Registrar General
Hon'ble National Green Tribunal
Faridkot House, Copernicus Marg, New Delhi-110001.

Subject: Action taken report in compliance to order dated 08.11.2021 passed by Hon'ble NGT in O.A. No 283/2021 titled as Mrs. Usha Chand V/s State of H.P.

Sir,

Kindly refer to order dated 08.11.2021 passed by Hon'ble National Green Tribunal in the above-cited matter related to complaint against air and noise pollution by Goyal Furnace Pvt. Ltd, Plot No. 168-179, Sansarpur Terrace, District Kangra, H.P, wherein following directions were passed:-

"... 2. Let the H.P. State PCB look into the grievance and take remedial action in accordance with law and file an action taken report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF..."

...List for further consideration on 10.02.2022....."

In this connection, it is submitted that as per information received from Regional Officer, HPSPCB, Dharamshala, the unit in question i.e. M/s Goyal Furnace Pvt. Ltd, Industrial Area, Sansarpur Terrace, Tehsil Jaswan Kotla, Distt. Kangra, HP was inspected by official of the State Board on 29.12.2021. During the inspection, the unit was found to be operational and Pollution Control Devices (PCDs) like fume extraction system attached to induction furnace, bag house filters, multi stage dust collector and stack of adequate height were installed.

Reportedly, the unit is located nearby the house of complainant and Govt Primary School however, the unit is established in the designated Industrial area. Ambient air quality monitoring, stack monitoring and noise monitoring of the unit were conducted during the inspection. The results of ambient air quality monitoring and noise monitoring were reported to be found within limits however, the stack monitoring result was found to be above limits showing PM level 319 mg/Nm³ against the limit of 150 mg/Nm³ as per notification dated 31.03.2012 for Integrated Iron & steel plant standards or as per general emission standards.

Therefore, vide letter dated 05.01.2022, notice/directions were issued to the unit to improve the efficiency of PCDs and to ensure their proper operation and maintenance within a period of 15 days. The inspection report dated 05.01.2022 of Regional Officer, HPSPCB, Dharamshala is annexed as **Annexure-A**.

In response to the State Board's notice dated 05.01.2022, the unit submitted its compliance report dated 18.01.2022 intimating that the improvements have been made in its system. Thereupon, the unit was re-inspected by Regional officer, Dharamshala, HPSPCB on 27.01.2022. Regional Officer, Dharamshala, HPSPCB has reported vide communication dated 03.02.2022 that the unit has made improvements in its pollution control measures by regulating raw material through its feeding system, replacing damaged bags and cleaning of bag filter house, cleaning of fume extraction system and multi stage dust collector of pollution control device. The stack monitoring was again conducted during the inspection on 27.01.2022 and the results have been found within prescribed standards i.e. 137 mg/Nm³ against the limit of 150 mg/Nm³ as per notification dated 31.03.2012 for Integrated Iron & steel plant standards or as per general emission standards. The copy of report of Regional officer, Dharamshala, HPSPCB, dated 03.02.2022 is annexed as **Annexure-B**.

That the report dated 05.01.2022 (annexed as **Annexure-A**) and report dated 03.02.2022 (annexed as **Annexure-B**) received from Regional Officer, HPSPCB, Dharamshala, may kindly be placed on record please.

(Enclosed: As above)

Yours faithfully,



**Member Secretary
HPSPCB, Shimla,
Tel. No. 0177-2673766.**



H.P. STATE POLLUTION CONTROL BOARD
 "Him Parivesh Bhawan", Regional Office Dharamshala
 Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057
 Phone No. 01892-222628

Website: <http://hppcb.nic.in>

e-mail: pcbrogassur@gmail.com

No: PCB/Goyal Furnace/RO (D/sala)/2021 -
 To

5742

Dated: 05/01/22

The Member Secretary,
 H.P. State Pollution Control Board,
 Him Parivesh, Phase-III,
 New Shimla-09, H.P.

Subject: O.A. No. 283/2021 titled as Mrs. Usha Chand V/s State of H.P. pending before Hon'ble NGT.

Sir,

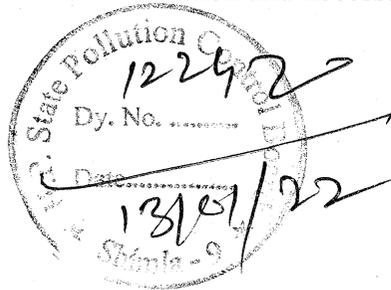
Kindly refer to your good Office letter no. PCB/O.A. No. 283/2021-11838, dated: 25/11/2021 on the subject cited above vide which it has been directed to look into the matter, inspect the site, conduct air/noise monitoring, take regulatory action if required and submit status-cum-action taken report. In this regard, the alleged unit i.e. M/s Goyal Furnace Pvt. Ltd., Industrial Area Sansarpur Terrace, Tehsil Jaswan Kotla, Distt. Kangra, HP was inspected by the State Board on date: 29/12/2021. During the inspection, the unit was found operational. The unit has provided pollution control devices like fume extraction system attached to induction furnace, bag house filters, multi stage dust collector and stack of adequate height. The inspection report is enclosed herewith as **Annexure-A**.

The Ambient Air Quality Monitoring was carried out on the rooftop of admin block and stack monitoring was also conducted. The comparative statements alongwith the analysis reports are enclosed herewith as **Annexure-B**. The Noise monitoring was also conducted in and around the factory premises and detail of the same is enclosed as **Annexure-A**.

The result of stack monitoring sample has been found above the prescribed standard. Further, the unit has been directed vide this office letter no. PCB/Goyal Furnace Pvt. Ltd./R.O (D/sala)/2020-5717, dated:05/01/2022, to check the efficiency of pollution control devices and also ensure the proper operation and maintenance of the pollution control devices. The copy of the letter is enclosed herewith as **Annexure-C**.

This is submitted for your kind information and necessary action please.

Yours faithfully,



R. K. Nadda
 Dr. R.K.Nadda

Sr. Environmental Engineer
 HPSPCB, Dharamshala

ENCL: ANNEXURE-A, B & C
 (21 Pages)

Handwritten notes: 1/13/22, AIO(T)

**Inspection Report of M/s Goyal Furnace Pvt. Ltd., Industrial Area
Sansarpur Terrace, Tehsil Jaswan Kotla, Distt. Kangra, HP**

This is in reference to the directions received from Worthy Member Secretary, HPSPCB Shimla, vide their letter no. PCB/O.A. No. 283/2021-11838, dated: 25/11/2021 vide which it has been directed to look into the matter, inspect the site, conduct air/noise monitoring, take regulatory action, if required and submit the action taken report. In this regard, the alleged unit/site i.e. M/s Goyal Furnace Pvt. Ltd., Industrial Area Sansarpur Terrace, Tehsil Jaswan Kotla, Distt. Kangra, HP was inspected by undersigned on date: 29/12/2021. During the inspection, the unit was found operational. The unit has provided pollution control devices like fume extraction system for induction furnace, bag house filters, multi stage dust collector and stack of adequate height.

During the inspection, the complainant Smt. Usha Chand was contacted and undersigned visited her house. It has been appraised by her that there is air and noise pollution due to the factories established near the Village Reri in the Industrial area. Thereafter the premises of Govt. Primary School, Sansarpur Terrace was visited which is nearby the factory and it was appraised by the Center Head Teacher, Govt. Primary School, Sansarpur Terrace that they have no issue regarding the air and noise pollution from the above referred unit and the statement of the Center Head Teacher was recorded which is enclosed as **Annexure-I** for your reference. The school was also found fully operational during the inspection.

Further, the Ambient Air Quality Monitoring was carried out on the rooftop of admin block and stack monitoring was also conducted. The noise monitoring was also conducted in and around the factory premises and details of the same are as under:

Sr. No.	Location	Status of industry (Operational/ non-operational)	Duration	Measured Value dB(A)	Ambient Noise Monitoring Standards for Industrial Area dB(A)	Remarks
1.	In the house of complainant Smt. Usha Chand W/o Sh. Suram Chand, Village Reri, Sansarpur Terrace	Operational	12:00-12:30 PM	61.6	75 (Since the house of the complainant is adjacent to the factory and the factory is	Within limit

					situated in the designated Industrial Area)	
2.	In the house of Smt. Darshna Kumari, W/o Sh.Subhash Chand, backside of factory	Operational	12:40-1:00 PM	66.7	75	Within limit
3.	In the premises of Govt. Primary School, Sansarpur Terrace	Operational	01:00-01:15 PM	58	75	Within limit
4.	On the main gate of above said factory	Operational	03:50-04:20 PM	68.6	75	Within limit
5.	Inside the factory, along the operations area	Operational	04:25-04:45 PM	73.8	75	Within limit

The samples of Ambient Air Quality Monitoring and stack monitoring are handed over to the Regional Laboratory, Dharamshala for analysis. The results of the same are awaited from Regional Laboratory, Dharamshala.

This is submitted for your kind information and necessary action please.


 Er. Rajat Kumar
 Jr. Environmental Engineer
 HPSPCB Dharamshala

To,

Senior Environment Eng.
 Pollution Control Board
 Dharmshala.

Sub: Regarding the inspection of industrial area.

Sir,

With due respect, it was informed that the officials of the PCB are visited the Govt. Primary School, Sansarpur Terrace and apprised to check the noise level in school premises. Further, they are setup the machine to check the noise limit. It is ^{also} informed that we have no issue regarding air and noise pollution or any other complaint either they are so helpful.

Meeranag

Centre Head Teacher
 Govt. Pri. School, Sansarpur Terrace
 Distt. Kangra (H.P.)

AMBIENT AIR MONITORING RESULTS



H.P. STATE POLLUTION CONTROL BOARD

"Him Parivesh Bhawan", Regional Office Dharamshala

Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057

Phone No. 01892-222628

Website: <http://hppcb.nic.in>e-mail: pcbroyassur@gmail.com

Comparative statement under Air (Prevention & Control of Pollution) Act, 1981 for the Ambient Air Monitoring of M/S Goyal Furnace Pvt. Ltd, Industrial Area Sansarpur Terrace.

Analysis Report No: 4896920/A-1220

Sr. No.	Particulars	Result	Limits (as per the Notification dated: 18/09/2009 for National Ambient Air Quality Standards)	Remarks
1	PM ₁₀	84.0 µg/m ³	100 µg/m ³	Within limit
2	NO _x	5.91 µg/m ³	80 µg/m ³	Within limit
3	SO ₂	0.00 µg/m ³	80 µg/m ³	Within limit

Remarks:-

- All the Parameters are found within the prescribed standards.

Dr. R.K. Nadda
Sr. Environmental Engineer
HPSPCB Dharamshala



**H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report**

Report No: 4896961/A-1220

03/01/2022

I hereby certify that I **Amit Pathania , JSO**, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **30/12/2021** from **Rajat Kumar, JEE**, HP State Pollution Control Board **RO Dharamshala** a **Ambient Air Monitoring of PM, SOx and Nox** sample of **!st floor/rooftop of Admin block of Goyal Furnance Pvt. Ltd., 168-179 Phase-III I.A. Sansarpur TerraceTanda Road,Mandir Marg, Jalandhar (PB)Sansarpur Terrace, Baijnath Distt. Kangra, H.P. 176501** on dated **29/12/2021** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **30/12/2021** to **03/01/2022** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM 10	84.0	microgramm es/m3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of **PCB**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **03/01/2022**

Remark:

4 hour analysis result of SO₂ are 0.0(μg/m³) and 0.0(μg/m³)

4 hour analysis result of NO_x are 5.76 and 6.06 (μg/m³)



**Amit Pathania , JSO
(State Board Analyst)
RL Dharamshala**

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Dharamshala

To:

Goyal Furnance Pvt. Ltd.

168-179 Phase-III I.A. Sansarpur TerraceTanda Road,Mandir Marg, Jalandhar (PB)Sansarpur Terrace, Baijnath,
Distt.Kangra, H.P.176501



H.P. STATE POLLUTION CONTROL BOARD
 "Him Parivesh Bhawan", Regional Office Dharamshala
 Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057
 Phone No. 01892-222628

Website: <http://hppcb.nic.in>

e-mail: pcbrogassur@gmail.com

Comparative statement under Air (Prevention & Control of Pollution) Act, 1981 for the porthole of stack of M/S Goyal Furnace Pvt. Ltd, Industrial Area Sansarpur Terrace.

Analysis Report No: 4896920/A-1221

Sr. No.	Particulars	Result	Limits (as per the Notification dated: 31/03/2012 for Integrated Iron and steel plant standards or as per general emission standards)	Remarks
1	Particulate Matter (Stack)	319.0 mg/Nm ³	150 mg/Nm ³	Above limit

Remarks:-

1. Particulate Matter is found above prescribed standards.

Dr. R.K.Nadda
Sr. Environmental Engineer
HPSPCB Dharamshala



**H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report**

Report No: 4896920/A-1221

03/01/2022

I hereby certify that I **Amit Pathania**, JSO, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **30/12/2021** from **Rajat Kumar, JEE**, HP State Pollution Control Board **RO Dharamshala a Grab (Stack Monitoring)** sample of **Porthole of stack of Goyal Furnance Pvt. Ltd., 168-179 Phase-III I.A. Sansarpur TerraceTanda Road,Mandir Marg, Jalandhar (PB)Sansarpur Terrace, Baijnath Distt. Kangra, H.P. 176501** on dated **29/12/2021** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **30/12/2021** to **03/01/2022** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM(Stack)	319.0	mg/Nm3	NA	NA

The condition of the seals, fastening and container on receipt was asfollows:-

Filter paper was enclosed in sealed envelope with the impression of PCB. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **03/01/2022**

Remark:

-



**Amit Pathania, JSO
(State Board Analyst)
RL Dharamshala**

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Dharamshala

To:

Goyal Furnance Pvt. Ltd.
168-179 Phase-III I.A. Sansarpur TerraceTanda Road,Mandir Marg, Jalandhar (PB)Sansarpur Terrace, Baijnath,
Distt.Kangra, H.P.176501



H.P. STATE POLLUTION CONTROL BOARD
Office: Regional Office Dharamshala, Him Parivesh Bhawan, Near GSSS
Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.)
Phone: 01892-222628

Website: <http://hppcb.nic.in>

e-mail: pcbrogassur@gmail.com

No. PCB/Goyal Furnace Pvt. Ltd./R.O (D/sala)/2020-

57/7

Dated:

05/01/22

To

M/s Goyal Furnace Pvt. Ltd.,
Plot No. 168-179, Phase-III, I/A Sansarpur Terrace,
Tehsil Jaswan Kotla, Distt. Kangra H.P. - 176501

Subject: - Show Cause Notice under Air (Prevention and Control of Pollution) Act, 1981.

Whereas the analysis results of the sample collected by the State Board from the Stack of your unit on dated: 29/12/2021 has been reported vide report No: 489620/A-1221, dated 03-01-2022 vide which particulate matter has been found above the prescribed standard. The copy of comparative statement alongwith analysis report is enclosed herewith for your reference.

Whereas the fact stated above tantamount to violation of the section 21 of Air (Prevention & Control of Pollution) Act, 1981 rendering you liable for action as provided in sections 37, 38 & 39 of Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten thousand and imprisonment up to six years.

Whereas in addition to above, unit would also be liable to regulatory action under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 which provides (a) the closure, prohibition or regulation of any industry, operation or process; or (b) the stoppage or regulation of supply of electricity, water or any other service.

You are therefore directed to check the efficiency of pollution control devices and also ensure the proper operation and maintenance of the pollution control devices before the next monitoring of your unit. Action taken/compliance be reported back within 15 days positively; failing which legal/panel action as stated above shall be initiated against you at your risk and costs.

"Treat it as most Urgent, Please"

Encls: As above

Dr. R.K. Nadda
Sr. Environmental Engineer
HPSPCB, Dharamshala

c/c.
57/1/2022



H.P. STATE POLLUTION CONTROL BOARD
 "Him Parivesh Bhawan", Regional Office Dharamshala
 Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057
 Phone No. 01892-222628

Website: <http://hppcb.nic.in>

e-mail: pcbrogassur@gmail.com

No: PCB/Goyal Furnace/RO (D/sala)/2021 -

6041

Dated: 03-02-2022

To

The Member Secretary,
 H.P. State Pollution Control Board,
 Him Parivesh, Phase-III,
 New Shimla-09, H.P.

Subject: O.A. No. 283/2021 titled as Mrs. Usha Chand V/s State of H.P. pending before Hon'ble NGT.

Sir,

Kindly refer to your good Office letter no: PCB/O.A. No. 283/2021-15023, dated: 21/01/2022 on the subject cited above vide which it has been directed to re-inspect the unit and submit further status-cum-action taken report indicating remedial action taken. In this regard, the unit under reference i.e. M/s Goyal Furnace Pvt. Ltd., Industrial Area Sansarpur Terrace, Tehsil Jaswan Kotla, Distt. Kangra, HP was inspected by the official of this office on date: 27/01/2022. During the inspection, the unit was found operational and it was observed that the unit has improved their pollution control devices. The inspection report is enclosed herewith as **Annexure-A**.

Further, the stack monitoring was also conducted during the inspection on date: 27/01/2022. The comparative statements alongwith the analysis reports are enclosed herewith as **Annexure-B**. The result of stack monitoring has been found within prescribed standards.

However, it is informed that the result of stack monitoring sample collected on date: 29/12/2021 was found above the prescribed standard. Further, the unit was directed vide this office letter no. PCB/Goyal Furnace Pvt. Ltd./R.O (D/sala)/2020-5717, dated: 05/01/2022 (copy of letter is enclosed as **Annexure-C**), to check the efficiency of pollution control devices and also ensure the proper operation and maintenance of the pollution control devices. Thereafter the unit has submitted their reply vide Ref. no. Nil, dated: 18/01/2022, the copy of the same is enclosed herewith as **Annexure-D**. The Ambient Air Quality Monitoring, on the rooftop of admin block and noise monitoring were also conducted. The results of the same were found within prescribed standards which were already submitted to your good office vide this office letter no. PCB/Goyal Furnace/RO (D/sala)/2021-5742, dated: 05/01/2022.

This is submitted for your kind information and necessary action please.

Encls: Annexure- A, B, C & D

Yours faithfully,

Dr. R.K. Nadda
 Sr. Environmental Engineer
 HPSPCB, Dharamshala

**Inspection Report of M/s Goyal Furnace Pvt. Ltd., Industrial Area
Sansarpur Terrace, Tehsil Jaswan Kotla, Distt. Kangra, HP**

This is in reference to the letter received from Worthy Member Secretary, HPSPCB Shimla, vide their letter no. PCB/O.A. No. 283/2021-15023, dated: 21/01/2022 vide which it has been directed to re-inspect the unit and submit further status-cum-action taken report indicating remedial action taken. In this regard, the unit under reference i.e. M/s Goyal Furnace Pvt. Ltd., Industrial Area Sansarpur Terrace, Tehsil Jaswan Kotla, Distt. Kangra, HP was inspected by undersigned on date: 27/01/2022. During the inspection, the unit was found operational and it was observed that the unit has improved their pollution control devices by taking following steps:

1. By regulating the raw material through its feeding system.
2. Replacing of damaged bags and cleaning of bag filter house.
3. Cleaning of fume extraction system and multi stage dust collector of pollution control device.

Further, the stack monitoring was conducted and the sample of stack monitoring is handed over to the Regional Laboratory, Dharamshala for analysis. The results of the same are awaited from Regional Laboratory, Dharamshala.

This is submitted for your kind information and necessary action please.


Er. Rajat Kumar
Jr. Environmental Engineer
HPSPCB Dharamshala



H.P. STATE POLLUTION CONTROL BOARD
"Him Parivesh Bhawan", Regional Office Dharamshala
Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057
Phone No. 01892-222628

Website: <http://hppcb.nic.in>

e-mail: pcbrogassur@gmail.com

Comparative statement under Air (Prevention & Control of Pollution) Act, 1981 for the porthole of stack of M/S Goyal Furnace Pvt. Ltd, Industrial Area Sansarpur Terrace.

Analysis Report No: 5053616/A-1521

Sr. No.	Particulars	Result	Limits (as per the Notification dated: 31/03/2012 for Integrated Iron and steel plant standards or as per general emission standards)	Remarks
1	Particulate Matter (Stack)	137.0 mg/Nm ³	150 mg/Nm ³	Within limit

Remarks:-

- 1. Particulate Matter is found within prescribed standards.

Dr. R.K. Nadda
Sr. Environmental Engineer
HPSPCB Dharamshala

H.P.STATE POLLUTION CONTROL BOARD
REPORT BY STATE BOARD ANALYST
(Stack/Ambient Air) Monitoring Report

16

Report No: 5053616/A-1521

02/02/2022

I hereby certify that I **Amit Pathania**, JSO, State Board Analyst duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on **28/01/2022** from **Rajat Kumar, JEE**, HP State Pollution Control Board **RO Dharamshala** a **Grab** sample of **Porthole of stack** of **Goyal Furnance Pvt. Ltd., 168-179 Phase-III I.A. Sansarpur TerraceTanda Road,Mandir Marg, Jalandhar (PB)Sansarpur Terrace, Baijnath Distt. Kangra, H.P. 176501** on dated **27/01/2022** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/01/2022** to **02/02/2022** and declare the result of analysis is to be as follows :-

SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	PM(Stack)	137.0	mg Nm3	NA	NA

The condition of the seals, fastening and container on receipt was as follows:-

Filter paper was enclosed in sealed envelope with the impression of **PCB**. The envelope contained details of sample like source of sample, time and date of collection, name and designation of person who had collected the sample.

Signed this on **02/02/2022**

Remark:



Amit Pathania, JSO
(State Board Analyst)
RL Dharamshala

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Dharamshala

To:

Goyal Furnance Pvt. Ltd
168-179 Phase-III I.A. Sansarpur TerraceTanda Road,Mandir Marg, Jalandhar (PB)Sansarpur Terrace, Baijnath,
Distt.Kangra, H.P.176501



H.P. STATE POLLUTION CONTROL BOARD
 Office: Regional Office Dharamshala, Him Parivesh Bhawan, Near GSSS
 Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.)
 Phone: 01892-222628

Website: <http://hppcb.nic.in>

e-mail: pcbrogassur@gmail.com

No. PCB/Goyal Furnace Pvt. Ltd./R.O (D/sala)/2020- 5717

Dated: 05/01/22

To

M/s Goyal Furnace Pvt. Ltd.,
 Plot No. 168-179, Phase-III, I/A Sansarpur Terrace,
 Tehsil Jaswan Kotla, Distt. Kangra H.P. - 176501

Subject: - Show Cause Notice under Air (Prevention and Control of Pollution) Act, 1981.

Whereas the analysis results of the sample collected by the State Board from the Stack of your unit on dated: 29/12/2021 has been reported vide report No: 489620/A-1221, dated 03-01-2022 vide which particulate matter has been found above the prescribed standard. The copy of comparative statement alongwith analysis report is enclosed herewith for your reference.

Whereas the fact stated above tantamount to violation of the section 21 of Air (Prevention & Control of Pollution) Act, 1981 rendering you liable for action as provided in sections 37, 38 & 39 of Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten thousand and imprisonment up to six years.

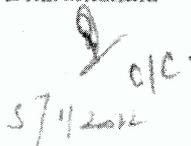
Whereas in addition to above, unit would also be liable to regulatory action under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 which provides (a) the closure, prohibition or regulation of any industry, operation or process; or (b) the stoppage or regulation of supply of electricity, water or any other service.

You are therefore directed to check the efficiency of pollution control devices and also ensure the proper operation and maintenance of the pollution control devices before the next monitoring of your unit. Action taken/compliance be reported back within 15 days positively; failing which legal/panel action as stated above shall be initiated against you at your risk and costs.

“Treat it as most Urgent, Please”

Encls: As above


 Dr. R.K. Nadda
 Sr. Environmental Engineer
 HPSPCB, Dharamshala


 5/1/2022

02AACCG8103H124
AACCG8103H



GOYAL FURNACE PRIVATE LIMITED

Mfrs. & Suppliers of : STEEL INGOTS

168-179, Industrial Area, Phase-III, Sansarpur, Terrace-176501, Distt. Kangra (H.P)

Dated.....

Ref. No.....

Dated; - 18-01-2022

To

The Sr. Environmental Engineer
HP State Pollution Control Board
Dharamshala Distt. Kangra (HP)

Subject: - Show Cause Notice under Air(Prevention and Control of Pollution) Act, 1981

Ref:- Your office letter No- PCB/Goyal Furnace Pvt Ltd/R.O (D/sala/2020-5717 dated 05-01-2022.

Respected Sir

Kindly refer your above mentioned letter , In this regard we wish to inform you that, We have provided the best available technology for control of emissions from Induction Furnace comprising of Exhaust system followed by scrubbing system and bag filters with adequate stack height incl. Ladder Pot Hole and Platform. Al though the system has been working very well since the Installation. After receiving the notice, we have further improved our system by regulating the raw material thus improving inflow of gases.

So we request your good self to kindly wave off the notice.

Thanks with best regards

For Goyal Furnace (p) Ltd

Vikram

(Director)

HPSPCB
Dy. No. 1719
Dated 20/01/22

R. Srivastava
Abe
JAF-I

C. P. Singh
20/01/2022

JEF-I
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20/1/2022
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JAF-I